

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :03/09/2021

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**MENTIONING-COURTCODE-MENTION-AT 11.00-11.05 A.M.**

**140-ADMISSION-COURTCODE-LIMITATIONBSS-AT-11.05 AM**

1	Misc. Application	120/2021	SHIKHA Documents Vs. SEBI	GUPTA-Additional	
(Main Matter Number :SEBI Appeal/0000025/2020)					
2	Misc. Application	122/2021	SHIKHA Documents Vs. SEBI	GUPTA-Additional	
(Main Matter Number :SEBI Appeal/0000029/2020)					
3	Misc. Application	659/2019	BHAVNA Application Vs. SEBI	GUPTA-Delay	
(Main Matter Number :SEBI Appeal/0000598/2019)					
	Misc. Application	660/2019	BHAVNA Application Vs. SEBI	GUPTA-Stay	
(Main Matter Number :SEBI Appeal/0000598/2019)					
	SEBI Appeal	598/2019	Bhavna Gupta Vs. SEBI		Mr. Sandeep Wadhwan, Advocate The Law Point
Sub Matter :	Misc. Application/0000117/2021				
Sub Matter :	Misc. Application/0000118/2021				
Sub Matter :	Misc. Application/0000659/2019				
Sub Matter :	Misc. Application/0000660/2019				
	Misc. Application	20/2020	SHIKHA of Delay Vs. SEBI	GUPTA- Condonation	
(Main Matter Number :SEBI Appeal/0000025/2020)					
7	Misc. Application	21/2020	SHIKHA Application Vs. SEBI	GUPTA-Stay	
(Main Matter Number :SEBI Appeal/0000025/2020)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	25/2020	Shikha Gupta Vs. SEBI	Mr. Sandeep Wadhwan, Advocate The Law Point
Sub Matter :		Misc. Application/0000119/2021		
Sub Matter :		Misc. Application/0000020/2020		
Sub Matter :		Misc. Application/0000021/2020		
Sub Matter :		Misc. Application/0000120/2021		
	Misc. Application	28/2020	SHIKHA Application Vs. SEBI	GUPTA-Delay
(Main Matter Number :SEBI Appeal/0000029/2020)				
	SEBI Appeal	29/2020	Shikha Gupta Vs. SEBI	Mr. Sandeep Wadhwan, Advocate The Law Point
Sub Matter :		Misc. Application/0000121/2021		
Sub Matter :		Misc. Application/0000122/2021		
Sub Matter :		Misc. Application/0000028/2020		
Sub Matter :		Misc. Application/0000029/2020		
	Misc. Application	29/2020	SHIKHA Application Vs. SEBI	GUPTA-Stay
(Main Matter Number :SEBI Appeal/0000029/2020)				
	Misc. Application	117/2021	BHAVNA Delay Application Vs. SEBI	GUPTA-Revised
(Main Matter Number :SEBI Appeal/0000598/2019)				
	Misc. Application	118/2021	BHAVNA Documents Vs. SEBI	GUPTA-Additional
(Main Matter Number :SEBI Appeal/0000598/2019)				
	Misc. Application	119/2021	SHIKHA Application Vs. SEBI	GUPTA-Revised Delay
(Main Matter Number :SEBI Appeal/0000025/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	121/2021	SHIKHA GUPTA-Revised Delay Application Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000029/2020)

**500-ADMISSION-COURTCODE-TATIAWTM-AT-11.10 A.M.**

4	SEBI Appeal	570/2021	TATIA GLOBAL VENNTURE LIMITED AND ORS. Vs. SEBI	Prakash Shah and Associates
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**501-ADM-COURTCODE-LISTINGAPPLICATION-AT-11.20 A.M.**

5	Misc. Application	911/2021	EMERALD LEISURES LIMITED-Delay Vs. BSE LIMITED	R V Legal
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(Main Matter Number :SEBI Appeal/0000571/2021)

	Misc. Application	912/2021	EMERALD LEISURES LIMITED-Exemption Vs. BSE LIMITED	R V Legal
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(Main Matter Number :SEBI Appeal/0000571/2021)

	SEBI Appeal	571/2021	EMERALD LEISURES LIMITED Vs. BSE LIMITED	R V Legal
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Sub Matter : Misc. Application/0000911/2021  
 Sub Matter : Misc. Application/0000912/2021

**502-ADM-COURTCODE-ATLASOPENOFFER-AT-11.25 A.M.**

6	SEBI Appeal	572/2021	ATLAS JEWELLERY INDIA LIMITED Vs. SEBI	Mr.Patrick Fernandes Advocate
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**503-ADMISSION-COURTCODE-ZEELINSIDER-AT-11.30 AM**

7	Misc. Application	969/2021	MR. JATIN CHAWLA AND ANR.- URGENT HEARING Vs. SEBI	Aagam Doshi and Co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000576/2021)				
8	Misc. Application	970/2021	MR. GOPAL RITOLIA AND ANR.-URGENT HEARING Vs. SEBI	Aagam Doshi and Co
(Main Matter Number :SEBI Appeal/0000577/2021)				
9	Misc. Application	971/2021	BIJAL SHAH-URGENT HEARING Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000578/2021)				
	SEBI Appeal	576/2021	MR. JATIN CHAWLA AND ANR. Vs. SEBI	Aagam Doshi and Co.
	Sub Matter :	Misc. Application/0000969/2021		
	SEBI Appeal	577/2021	MR. GOPAL RITOLIA AND ANR. Vs. SEBI	Aagam Doshi and Co
	Sub Matter :	Misc. Application/0000970/2021		
	SEBI Appeal	578/2021	BIJAL SHAH Vs. SEBI	
	Sub Matter :	Misc. Application/0000971/2021		
<b><u>312-PARTHEARD-COURTCODE-CHANGEINCONTROL-AT11.40A.M</u></b>				
10	SEBI Appeal	151/2019	Fawn Trading Co. Pvt. Ltd. and Ors. Vs. SEBI	P.N.Modi,Sr. Adv. i/b Corporate Pleaders, Advocate Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>358-ADMDISPOSAL-COURTCODE-POSITIVELTP-AT-12.10 PM</u></b>				
11	SEBI Appeal	614/2019	Superstar Exports Private Limited Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law Chirag Bhavsar, Adv. i/b MDP and Partners
<b><u>35-DISPOSAL-COURTCODE-MANIPULATEDPRICE-AT-12.20 PM</u></b>				
12	SEBI Appeal	7/2020	Rajiv Kumar Agarwal and Anr. Vs. SEBI	Sidharth Mataliya, Adv. i/b Rakesh Mohan Sharma, CS Vishal Kanade, Adv. i/b The Law Point
<b><u>160-DISPOSAL-CODE-UNCLAIMEDDIVIDENDS-AT-12.30 PM</u></b>				
13	SEBI Appeal	384/2020	Mohit Karkera Vs. SEBI	Mr. Manish Chhangani, Advocate Mr. Vishal Kanade, Advocate
<b><u>44-ADMDISPOSAL-EXPARTEPENALTY-AT-12.40 PM</u></b>				
14	SEBI Appeal	426/2020	POWERHOUSE FITNESS LTD.AND OTHERS Vs. SEBI	HARSH KESARIA, ADVOCATE
<b><u>504-DISPOSAL-COURTCODE-MISUSEFUNDSSCRR-AT-12.50 PM</u></b>				
15	SEBI Appeal	433/2020	Modex International Securities Ltd. and Ors. Vs. SEBI	Alliance Law  The Law Point
<b><u>201-DISPOSAL-COURTCODE-SURVEILLANCECRA-AT-1.00 PM</u></b>				
16	SEBI Appeal	475/2020	Brickwork Ratings India Pvt. Ltd. Vs. SEBI	Mr. Ajay Kumar, Advocate  Mr. Gaurav Joshi, Senior Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>371-DISPOSAL-CODE-DISGORGERESTRAINPIT-AT-1.10 PM</u></b>				
17	SEBI Appeal	49/2021	Quantum Securities Pvt. Ltd. Vs. SEBI	Mr. Rahul Das, Advocate K. Ashar and Co.
A/W	SEBI Appeal	103/2021	Sanjay Dutt Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.
A/W	SEBI Appeal	104/2021	Ms. Prenita Dutt and Ors. Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.